

HIGH COURT OF SIKKIM

Record of proceedings

I.A. No.01/2024

IN

RFA No. 49/2024 (Filing No.)

SHRI DEVI PRASAD SHARMA

.... APPLICANT

VERSUS

STATE OF SIKKIM & ORS.

.... RESPONDENTS

Date: 01.08.2024

CORAM

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Applicant : Mr. N. Rai, Senior Advocate.
Mr. Pradeep Tamang, Advocate.
Ms. Priscila Rai, Advocate
Ms. Tara Devi Chettri, Advocate.

For Respondent : Mr. S. K. Chettri, Government Advocate.
Nos. 1 to 5.

For Respondent : Mr. Karma Thinlay, Senior Advocate with
Nos. 6 to 8. Mr. Yeshir N. Tamang, Advocate
Mr. Zamyang Norbu Bhutia, Advocate.

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List this matter before a Bench in which the undersigned is not a part. The Registry may place the file before the Hon'ble Chief Justice for appropriate orders.

Judge